THE HIGH COURT OF ORISSA, CUTTACK

Cuttack dated the 22nd June, 2022

The following Officers are transferred and posted as noted against their names.

SI. No.	Name of the officers	Post/place of posting on transfer
1.	Shri Satya Narayan Mishra	District and Sessions Judge, Koraput at Jeypore
2.	Shri Goutam Sharma	District and Sessions Judge, Deogarh
3.	Shri Hiranmaya Bisoi	Presiding Officer, Industrial Tribunal, Bhubaneswar
4.	Shri Lokanath Mohapatra	Member, 2nd M.A.C.T, (ND), Sambalpur
5.	Shri Ram Shankar Hota	Member, 2nd M.A.C.T, (SD), Berhampur
6.	Shri Bidyut Kumar Mishra	Judge, Family Court, Rourkela
7.	Shri Asim Kumar Dalbehera	P.O, LAR & R Authority, Berhampur
8.	Shri Pradeep Kumar Pattanaik	P.O, LAR & R Authority, Sambalpur
9.	Shri Srikanta Mishra	Special Judge (Vigilance), Bhawanipatna
10.	Shri Satyapira Mishra	District and Sessions Judge, Dhenkanal
11.	Shri Sowmendra Kumar Rajguru	District and Sessions Judge, Cuttack
12.	Shri Nisith Nisank	District and Sessions Judge, Khurda at Bhubaneswar
13.	Shri Bijay Kumar Patra	Judge, Family Court, Keonjhar
14.	Shri Digambar Prusty	District and Sessions Judge, Jharsuguda
15.	Shri Pranab Kumar Routray	District and Sessions Judge, Gajapati at Parlakhemundi
16.	Smt. Ajanta Sadangi	District and Sessions Judge, Malkanagiri
17.	Shri Rashmi Mohan Acharya	District and Sessions Judge, Sonepur
18.	Shri Aurobindo Pattanaik	District and Sessions Judge, Mayurbhan at Baripada
19.	Shri Lalatendu Jena	District & Sessions Judge, Bolangir
20.	Shri Damodar Rath	District and Sessions Judge, Jajpur
21.	Shri Debadatta Das Mahapatra	Judge, Family Court, Phulbani
22.	Smt. Luna Mohanty	District and Sessions Judge, Bargarh
23.	Shri Jagadish Prasad Mohanty	A.D.J -Cum-Spl. Judge (Vigilance), Keonjhar
24.	Shri Anup Ranjan Pattanaik	A.D.J-cum-Special Judge (Vigilance), Angul
25.	Shri Mohan Rao Dora	P.O, Designated Court under OPID Act, Sambalpur
26.	Shri Anand Narayan Moharana	A.D.J -Cum-Spl. Judge (Vigilance), Bolangir
27.	Shri Dolagobinda Barik	A.D.J -Cum-Spl. Judge (Vigilance), Cuttack
28.	Shri Arun Kumar Sahoo	A.D.J -Cum-Spl. Judge (Vigilance), Berhampur

58.	Smt. Srotaswinee Kar	Addl. District & Sessions Judge, Bargarh
57.	Ms. Ashapurna Mohapatra	Authorized Officer, Special Court, Bhubaneswar
56.	Sri Manoj Kumar	2 nd Addl. District and Sessions Judge,Rourkela
55.	Sri Manoranjan Das	Act, Sambalpur Addl. District and Sessions Judge, Chhatrapur
54.	Sri Bisworanjan Behera	Berhampur A.D.J -Cum-Special Court under POCSO
53.	Dr. Indu Sharma	Bhanjanagar 2 nd Addl. District and Sessions Judge,
52.	Sri Debadatta Patnaik	Cuttack Addl. District & Sessions Judge,
51.	Sri Gyanaranjan Pattanayak	Act, (New), Jagatsinghpur P.O, Designated Court under OPID Act,
50.	Smt. Monalisha Mohanty	Act, (New),Bhadrak A.D.J -Cum-Special Court under POCSO
49.	Sri Mukty Ranjan Satapathy	Act, (New), Kendrapara A.D.J -Cum-Special Court under POCSO
48.	Smt. Pranati Pattanaik	A.D.J -Cum-Special Court under POCSO
47.	Smt. Ranjita Jyotishi	Addl. District & Sessions Judge, Angul
46.	Smt. Alpana Swain	Act, (New), Jaypore Addl. District & Sessions Judge, Boudh
45.	Shri Ch. Basudeba Patro	A.D.J -Cum-Special Court under POCSO
44.	Ms. Smruti Lekha Barik	Addl. District and Sessions Judge, Phulban
43.	Shri Akankhit Mishra	A.D.J -Cum-Special Court under POCSO Act, Dhenkanal (New)
42.	Smt. Madhumita Mohanty	Addl. District & Sessions Judge, Kamakhyanagar
41.	Shri Satya Narayan Patra	Addl. Special Judge (Vigilance), Bhubaneswar
40.	Shri Sanjeev Ranjan Samanta	1st Addl. District and Sessions Judge, Balasore
39.	Shri Ranjan Kumar Sutar	A.D.J -Cum-Special Court under POCSO Act, Balasore(New)
38.		Sambalpur
37.	Shri Laxminarayan Ray Choudhury Shri Debasish Panda	Addl. Dist & Sessions Judge, Athamallick 1st Addl. District & Sessions Judge,
		Berhampur
36.	Shri Tanmay Kumar Mohanty	Nuapada P.O, Designated Court under OPID Act,
35.	Mrs. Minakhi Das	Cuttack Addl. District and Sessions Judge,
34.	Shri Raja Ranjan Padhi	Tribunal, Bhubaneswar P.O, LAR & R Authority,
33.	Shri Badri Narayan Nanda	Law Department, Bhubaneswar Presiding Officer, State Education
32.	Shri Manas Kumar Panda	Act, Berhampur 2nd Addl. LR-Cum- Addl. Secretary,
31.	Shri Bikram Pattanaik	Dhenkanal A.D.J -Cum-Special Court under POCSO
30.	Smt. Sabita Das	A.D.J -Cum-Spl. Judge (Vigilance),
	Dr. Anil Kumar Dutta	A.D.J -Cum-Special Court under POCSO Act, (New), Keonjhar

59.	Smt. Prajyoti Rout	Addl. District & Sessions Judge, Anandpur
60.	Sri Gopabandhu Gadanayak	2nd Addl. District and Sessions Judge, Bolangir
61.	Sri Hrushikesha Acharya	Addl. District and Sessions Judge, Jajpur Road
62.	Smt. Janaki Biswal	A.D.J -Cum-Special Court under POCSO Act, (New), Jajpur
63.	Sri Pradeep Kumar Behera	Addl. District and Sessions Judge, Bhubaneswar
64.	Sri Subhanjan Mohanty	Addl. District and Sessions Judge, Bhawanipatna
65.	Sri Pradeep Kumar Samal	Addl. District and Sessions Judge, Parlakhemundi
66.	Sri Santosh Kumar Nayak	Addl. District and Sessions Judge, Deogarh

By Order

Registrar (Admn.) Orissa High Court, Cuttack

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Court Website.

Special Officer (Administration) I/c Orissa High Court, Cuttack